O.I.H.

### GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

### LOK SABHA UNSTARRED QUESTION NO. 4376 ANSWERED ON 23.03.2021

#### SAANSAD ADARSH GRAM YOJANA

4376. SHRI MALOOK NAGAR:

SHRI SUNIL KUMAR PINTU:

ADV. A.M. ARIFF:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of villages/gram panchayats adopted under Saansad Adarsh Gram Yojana (SAGY) and the number of villages which have been developed so far since 2014 along with the details thereof, State/Union Territory-wise, year-wise;
- (b) the amount spent so far in this regard;
- (c) whether the Government is considering to allocate additional funds for all round development of more than one village under SAGY, if so, the details thereof and if not, the reasons therefor; and
- (d) whether the Government will consider providing special financial assistance for each of the gram panchayats selected under SAGY for implementing the activities, if so, the details thereof and if not, the reasons thereof?

#### **ANSWER**

### MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SADHVI NIRANJAN JYOTI)

- (a): The Hon'ble Members of Parliament (MPs) have adopted 2,070 Gram Panchayats for development under Saansad Adarsh Gram Yojana (SAGY) till 17 March 2021, since 2014. The State/UT wise and year wise total number of Gram Panchayats adopted under Saansad Adarsh Gram Yojana (SAGY) is given in Annexure-I. Further, a total of 531 Gram Panchayats have completed all the projects planned under the Village Development Plans(VDP) as per the information uploaded by States/UTs on SAGY portal (<a href="http://saanjhi.gov.in">http://saanjhi.gov.in</a>). The State wise and year wise number of Gram Panchayats that have completed all the projects planned under the VDP is placed in Annexure-II.
- **(b) to (d):** SAGY is a scheme based on convergence of already existing schemes of Government of India, State schemes, partnership with Private, Voluntary and Cooperative (PVC) sectors, Gram Panchayats' own revenue, resources mobilized in kind and labour and Corporate Social Responsibility (CSR) funds without provision of any funding specifically under the scheme.VDP preparation includes a baseline survey and a situation analysis facilitating projectization and

sanction of activities by the concerned departmental officer for subsequent implementation of prioritized projects under different Central and State schemes including CSR activities and private capital. The respective nodal ministries for the Centrally Sponsored and Central Sector schemes and other donors are the custodians of data related to the extent of convergence in terms of resources, labour etc.

There is no provision and also no proposal under consideration to allocate any funds specially for this programme.

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# Annexure-I referred in point (a) of reply to Lok Sabha unstarred question No. 4376 scheduled for answer on 23 March 2021

State/UT-wise status of identification of Gram Panchayats under Saansad Adarsh Gram Yojana (SAGY) as per the information uploaded by States/UTs on SAGY portal (<a href="http://saanjhi.gov.in">http://saanjhi.gov.in</a>) as on 17 March 2021.

S.No	State/UT	Phase I	Phase-	Phase	Phase	Phase	Phase	Phase	Phase	Grand
		(2014-	II	-III	-IV	-V	-VI	-VII	-VIII	Total
		16)	(2016-	(2018-	(2019-	(2020-	(2021-	(2022-	(2023-	
			18)	19)	20)	21)	22)	23)	24)	
1	Andaman And Nicobar	1	1	1	1					4
	Islands									
2	Andhra Pradesh	32	19	15	20	10	5	5	5	111
3	Arunachal Pradesh	3	2	2						7
4	Assam	21	10	4	4	2	2	1	1	45
5	Bihar	53	20	9	3	1	1	1	1	89
6	Chandigarh	1	1							2
7	Chhattisgarh	16	16	12	14					58
8	Delhi	8	3	2						13
9	Goa	3	2							5
10	Gujarat	37	29	10	34	9	4	4	3	130
11	Haryana	15	11	7	13	6	3	2	2	59
12	Himachal Pradesh	7	5	3	3					18
13	Jammu And Kashmir	9	5		3					17
14	Jharkhand	20	19	13	12	7				71
15	Karnataka	39	17	3	11	7				77
16	Kerala	31	29	23	25					108
17	Ladakh	1								1
18	Lakshadweep	1								1
19	Madhya Pradesh	37	20	12	25	7	1			102
20	Maharashtra	70	50	20	38	7	4	4	1	194
21	Manipur	3	4	5	5	1	1	2	3	24
22	Meghalaya	4	3	2						9
23	Mizoram	2	2	1	1					6
24	Nagaland	2	2	2	2					8
25	Odisha	28	13	7	12	1	1	1		63
26	Puducherry	2								2
27	Punjab	20	8	4	6					38
28	Rajasthan	34	31	17	23	12	1	1	1	120

	Grand Total	703	502	305	392	91	30	25	22	2070
36	West Bengal	5	2	2	1					10
35	Uttarakhand	7	6	3	4	1	1	1	1	24
34	Uttar Pradesh	104	99	70	71	15	3	1	2	365
	Daman and Diu									
	Nagar Haveli and									
33	UT of Dadra and	2			1					3
32	Tripura	3	1		2	2	2	2	2	14
31	Telangana	22	15	9	9	3	1			59
30	Tamil Nadu	58	55	45	47					205
29	Sikkim	2	2	2	2					8

## Annexure-II referred in point (a) of reply to Lok Sabha unstarred question No. 4376 scheduled for answer on 23 March 2021

State wise and year-wise number of Gram Panchayats that have completed all the projects planned under the VDP as per the information uploaded by States/UTs on SAGY portal (<a href="http://saanjhi.gov.in">http://saanjhi.gov.in</a>) as on 17 March 2021

S.No	State/UT	2016	2017	2018	2019	2020	Grand Total
1	Andhra Pradesh	17	6	5			28
2	Chhattisgarh	7	3	3			13
3	Gujarat	21	17	3	1		42
4	Haryana	3		2			5
5	Jammu And Kashmir	1	1				2
6	Jharkhand			1			1
7	Karnataka	8	4				12
8	Kerala	7	4	3			14
9	Madhya Pradesh	8	1				9
10	Maharashtra	2	1				3
11	Manipur	1					1
12	Odisha	9	2				11
13	Rajasthan	4	5	5			14
14	Tamil Nadu	50	48	31	1		130
15	Telangana	5	2	2			9
16	Uttar Pradesh	90	82	46	14	1	233
17	Uttarakhand	2	2				4
	Grand Total	235	178	101	16	1	531